

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN & CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO: 2187**  
TO BE ANSWERED ON 15.12.2023

**INCREASE IN HONORARIUM OF ANGANWADI WORKERS**

2187. SHRI MADDILA GURUMOORTHY:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has made any plan to increase the honorarium wages of the Anganwadi Workers;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government is planning to allocate separate benefits apart from the honorarium; and
- (d) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (d): Government of India increases the honorarium of AWWs/AWHs from time to time. From 1<sup>st</sup> October, 2018, Government of India has enhanced the honorarium of AWWs at main-AWCs from Rs.3,000/- to Rs.4,500/- per month; AWWs at mini- AWCs from Rs.2,250/- to Rs.3,500/- per month; AWHs from Rs.1,500/- to Rs.2,250/- per month; and introduced performance linked incentive of Rs.250/- per month for AWHs and Rs.500/- to AWWs. In addition, States/UTs are also paying additional monetary incentives/honorarium to these functionaries from their own resources which vary from State to State. The additional Honorarium provided by the States is placed at Annexure. At present no proposal is under consideration to increase the honorarium of AWWs/ AWHs.

With a view to incentivize and encourage the Anganwadi Workers and Anganwadi Helpers, various steps/initiatives have been undertaken including the following:

- (i) Promotion: As per Saksham Anganwadi and Poshan 2.0 Guidelines issued by the Ministry, promotional opportunities for Anganwadi Workers have been enhanced. 50% posts of Anganwadi Workers shall be filled by promotion of Anganwadi Helpers with 5 years of experience and 50% posts of Supervisors shall be filled by promotion of Anganwadi Workers with 5 years of experience subject to fulfilment of other criteria.

(ii) Leave: There is a provision of paid absence of 180 days to Anganwadi Workers for maternity leave, paid absence on abortion/ miscarriage once for 45 days. Also, 20 days annual leaves are permissible.

(iii) Uniform: There is a provision for set of two uniforms (saree/suit per annum) to AWW/AWH.

(iv) Social Security Insurance Schemes: Insurance benefits have been provided to Anganwadi Workers and Helpers under Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) for life cover of Rs.2.00 lakh (covers life risk, death due to any reason) to AWWs/AWHs in the age group of 18 to 50 years and Pradhan Mantri Suraksha Bima Yojana for accidental cover of Rs.2.00 Lakh (accidental death and permanent full disability)/Rs.1.00 Lakh (partial but permanent disability) to AWWs and AWHs in the age group of 18-59 years.

The AWW/AWH who are not covered under PMJJBY or PMSBY are provided same amount as ex-gratia relief.

Now, it has been decided to provide insurance cover under PMJJBY and PMSBY to AWWs/AWHs through their bank accounts and the funds towards premium payment released to the States/UTs on the prescribed cost sharing ratio under Anganwadi Services Scheme.

(v) Insurance cover under Pradhan Mantri Garib Kalyan Package: Anganwadi Workers and Anganwadi Helpers engaged with the Covid-19 related tasks, have been provided with insurance cover of Rs.50 lakh under "Pradhan Mantri Garib Kalyan Package" with certain conditions.

(vi) Pradhan Mantri Shram Yogi Maan-Dhan (PM-SYM): State Governments/UT Administrations have been requested to encourage eligible AWWs/AWHs to get themselves enrolled under the Pradhan Mantri Shram Yogi Mandhan (PM-SYM) Pension Scheme, which is a voluntary and contributory pension scheme for the unorganized sectors in the country to ensure old age protection.

(vii) Retirement date: States/ UTs have been requested to adopt a uniform retirement date i.e 30<sup>th</sup> April of each year with respect to Anganwadi Workers and Helpers to ensure proper human resource planning.

(viii) Government has issued orders for upgradation for mini-AWC to Regular AWCs. Due to this, the honorarium of AWWs of existing mini AWCs, have increased to Rs.4,500/- p.m.

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**ANNEXURE TO PART (A) OF LOK SABHA UN-STARRED QUESTION NO. 2187  
ON INCREASE IN HONORARIUM OF ANGANWADI WORKERS DUE FOR  
15.12.2023**

**Statement indicating additional honorarium given by the States/UTs to  
AWWs/AWHs from their own resources**

S. No.	States/UTs	Additional honorarium given by States/UTs (In Rs.)	
		Anganwadi Workers (AWW)	Anganwadi Helper (AWH)
1.	Andaman & Nicobar	3000	2500
2.	<b>Andhra Pradesh</b>	7000	4750
3.	Arunachal Pradesh	Nil	Nil
4.	Assam	2000	1000
5.	<b>Bihar</b>	1450	725
6.	<b>Chandigarh</b>	3600	1800
7.	<b>Chhattisgarh</b>	2000	1000
8.	Dadra Nagar Haveli and Daman & Diu	1000	600
9.	<b>Delhi</b>	5178	2589
10.	<b>Goa</b>	5500-13500*	3750-6750*
11.	<b>Gujarat</b>	5500	3250
12.	Haryana	7286-8429*	4215
13.	<b>Himachal Pradesh</b>	4600	2450
14.	Jammu & Kashmir	600	340
15.	<b>Jharkhand</b>	5000	2500
16.	<b>Karnataka</b>	6500-7000*	4000-4500*
17.	Kerala	2000	2000
18.	Lakshadweep	5500	4750
19.	Madhya Pradesh	7000	3500
20.	<b>Maharashtra</b>	3825	2175
21.	<b>Manipur</b>	1000	600
22.	<b>Meghalaya</b>	1500	1000
23.	Odisha	1000	500
24.	Puducherry	600	300
25.	<b>Punjab</b>	5000	2850
26.	<b>Rajasthan</b>	3891-4030*	2640
27.	Sikkim	2225	1500
28.	Uttarakhand	3000	1500
29.	<b>West Bengal</b>	3750	4050
30.	<b>Uttar Pradesh</b>	1500	750
31.	Nagaland	Nil	Nil
32.	<b>Mizoram</b>	450	500
33.	<b>Tamil nadu</b>	3200-19700*	1850-10250*
34.	<b>Telangana</b>	9150	5550
35.	<b>Tripura</b>	150-5346*	93-3518*
36.	<b>Ladakh</b>	1300	650

\* Depending on the qualification and/or number of years of service